

Court No. - 38

Case :- ELECTION PETITION No. - 10 of 2019

Petitioner :- Jaya Prada Nahata

Respondent :- Mohd. Azam Khan And 9 Others

Counsel for Petitioner :- , , Jaya Prada Nahata (In Person),K.R. Singh,Swarupama Chaturvedi

Counsel for Respondent :- N.K.Pandey, ,Syed Safdar Ali Kazmi

Hon'ble Saumitra Dayal Singh,J.

1. List revised. None appears on behalf of the petitioner to press this petition.
2. Sri N.K. Pandey, learned counsel appearing for respondent no.1 is present. He states that the said respondent has resigned from the Lok Sabha. The resignation has been accepted, therefore, the present petition has become infructuous.
3. In absence of learned counsel for the petitioner, present writ petition is **dismissed** for want of prosecution.
4. All pending applications are accordingly stand disposed of.

Order Date :- 29.4.2022

Abhilash